

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/78/2017

NAME OF THE PETITIONER(S) : THE SOUTH TRAVANCORE PLANTATIONS LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N - SRIDHARAN	Practising Company Secretary	N. Sridharan
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ORDER

PCS representing the applicant present and stated that the ROC report has been received. He prayed time for making submissions. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc